

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA
DIVISION AT DHARAMSHALA.

No. DSJ/EC/(4-9)/2020-
Dated:-

OFFICE ORDER

Pursuant to the Hon'ble High Court of Himachal Pradesh, Shimla order No. HHC/RG/C-19/2020-40 dated 2nd December, 2020, it is hereby ordered that:-

1. All categories of employees shall attend office on all working days except Saturdays and will work from home on all working Saturdays. They shall not leave the station, be available on telephone or other means of communication and will attend office, if called for, any exigency of work.
2. The employees, who develop flu like symptoms/fever or respiratory problems shall inform the Presiding Officer(s) and to get themselves medically checked up.
3. All the employees shall avoid unnecessary visits/movements in crowded/community spread prone places and leave/station leave shall only be availed in exceptional circumstances.
4. The instructions regarding social distancing issued by this High Court, this office and as well as by the Competent Authority(s) are to be adhered to in letter and spirit.
5. In case anyone is found positive for COVID-19, then the officer(s)/official(s), who remained in his/her primary contact, shall follow the SOPs/guidelines of the Government.

These instructions shall remain in force till further order and subject to further modification by the Hon'ble High Court.

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(J.K. Sharma)

District and Sessions Judge
Kangra Division at Dharamshala

Endst. No. No. DSJ/EC/(4-9)/2020-
Copy forwarded to:-

9383-9407

Dated:- 4/12/20

1. All the Judicial Officers stationed at Dharamshala for information and necessary action.
2. The Assistant Programmer of this office for information and necessary action. He is directed to upload it on the website of District Courts for information of all concerned.
3. The Daftri of this office. He is directed to get it noted from all the staff.

District and Sessions Judge
Kangra Division at Dharamshala